

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 797 of 2014

Ashok Kumar Singh Petitioner
Versus
The State of Jharkhand and Ors. Opp. Parties

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conference

05/09.07.2020

1. Heard Mr. Yogesh Modi, learned counsel appearing on behalf of the petitioner.
2. Nobody appears on behalf of the opposite parties.
3. Arguments concluded on behalf of the petitioner.
4. Post this case tomorrow i.e. on 10.07.2020.

(Anubha Rawat Choudhary, J.)

Mukul